

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-01/2006/12026 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 20th December, 2024.

Sub:- **Civil Vacation.**

Ref:- Your letter No. DJDH/5354/2024 dtd. 07.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission from the evening of 21.12.2024 till the morning of 02.01.2025**, has been granted. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Dhemaji and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/2006/12027-12028 /A dated , 20-12-24
Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-